

INSOLVENCY & BANKRUPTCY MOOT COMPETITION 10-12 Dec, 2020

The Centre for Transnational Commercial Law at The National Law University, Delhi, supported by the Insolvency and Bankruptcy Board of India (IBBI) and the UNCITRAL RCAP, in collaboration with INSOL India are happy to announce the 2020 Moot Competition on Insolvency and Bankruptcy. The inaugural edition of the competition was held during 28-29th October 2017 at the National Law University, Delhi, India.

The theme of the 2020 edition is ‘Corporate Insolvency Resolution, including issues on Individual Guarantors and Cross-Border Insolvency’. Teams will be shortlisted based on the quality of submissions. In the oral rounds, teams will make the arguments on merits to industry experts acting as judges. As of now, we’re planning to conduct the moot on a virtual platform, due to the prevailing Covid-19 situation. The safety and well-being of all the participants and judges is paramount. In case there is an improvement in circumstances and a change in the applicable Government regulations, we will decide accordingly and inform the participants.

Registration may be done by sending an email to insolvency@nludelhi.ac.in with the subject “Registration for Insolvency and Bankruptcy Moot 2020” with the registration form and a copy to contact@insolindia.com. The registration form can be accessed [here](#). Any registration received after 30.09.2020 will not be considered. For any further queries, please contact us at insolvency@nludelhi.ac.in.

Commencement of Registration	15.08.2020
Release of Moot Problem & Rules	25.08.2020
Last Date for Seeking Clarifications on Moot Problem	10.09.2020
Release of Clarifications	20.09.2020
Last Date for Registration	30.09.2020
Submission of Memorandum	20.10.2020
Announcement of shortlisted teams	15.11.2020
Registration Fee by Shortlisted Teams	25.11.2020
Oral Rounds	10.12.2020- 12.12.2020
Finals and awards	12.12.2020

Contact Info: For further information regarding the competition contact Dr. Risham Garg (faculty coordinator) on: insolvency@nludelhi.ac.in
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